

## NOTICE

The sealed quotations are invited from the reputed Sellers and Service Providers for the repair or purchase of printer parts, required at Court of Small Causes, L.T. Road, Dhobi Talao, Mumbai 400 02 . The details are as under:

Sr. No.	Hardware Description	Qty
1	HP MFP 436n Drum Unit	1
2	HP MFP 436n Front panel	1
3	Canon LBP 3500 Teflon Sheet	1


Quotations should be addressed to the Registrar, Court of Small Causes, Dhobi Talao, Mumbai 400 002, and it should be reached in this office on or before **30<sup>th</sup> August, 2019 by 3.00 p.m.** On the top of the envelop the words **“Quotations for Purchase/Repair of Printer Parts”** and also mention address, contact number/mobile number and e-mail address of the Quotation holder .

Please take note that after repairing or supply of material, if part not matches the original hardware or not repaired properly, the vendor has to replace or repaired the same by giving proper part/hardware without any further charge. Also vendors are required to mention the warranty of the said purchase or repaired material. Vendor has to quote rates of all types of material available with him for comparing purpose.

The payment in respect of purchased or repaired printer parts items will be made only after hardware parts are fixed to the printer and after it operates properly and passing of bill by pay & Accounts Office, Mumbai.

Description of the Printer hardware items for Quotation is annexed hereto as Annexure-1. Vendor has to submit the same in given format only.

Court of Small Causes )  
Mumbai: 21<sup>st</sup> August, 2019 )

By Order  
  
21/8/19  
(Naresh.V. Shah)  
Addl Registrar.

**Annexure-1**

**Quotation for Purchase of Printer parts  
to Court of Small Causes, Mumbai**

Sr. No	Hardware Description	Qty	Rate for repairing Inclusive G.S.T	Rates for Outright Purchase Inclusive G.S.T
1	HP MFP 436n Drum Unit	1		
2	HP MFP 436n Front panel	1		
3	Canon LBP 3500 Fuser Assembly	1		

Date:

Name & Rubber Stamp of Vendor